

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1053
ANSWERED ON:05.08.2011
EXCISE CASES LOCKED UP IN COURTS
Singh Dr. Raghuvansh Prasad

Will the Minister of FINANCE be pleased to state:

- (a) the amount locked in various authorities/courts in regard to excise duty evasion;
- (b) the amount involved in various tribunals;
- (c) the amount locked in the disputes pending in High Courts and Supreme Courts, court- wise;
- (d) the number of cases pending in courts/tribunals for more than five years and less than five years and the amount involved therein, separately; and
- (e) the scheme of the Government for recovery of duty dues?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (e) Information will be compiled and laid on the Table of the House;